

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 3961 of 2020

Aftab Ali

... Petitioner

Versus

The State of Jharkhand

... Opposite Party

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioners

: Mr. Mahesh Tewari, Advocate

For the State

: A.P.P.

Order No. 02

Dated 27th July, 2020

The defects, as pointed out by the office, are ignored.

Call for the case diary.

List after receipt of the case diary under the heading 'For Admission'.

(RONGON MUKHOPADHYAY,J.)

MK